

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB) 415(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: M/s Dream Land Retailor Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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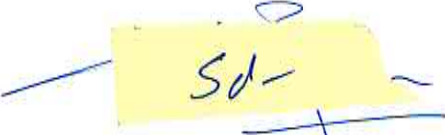
	For the Petitioner (s)	: Mr. Sanjeev Sagar and Mr. Navin Arora with Mr. Naresh Agarwal, Company Representative		
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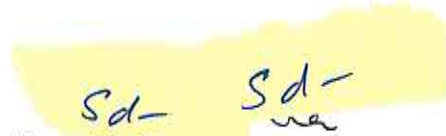
	For the Respondent (s)	: None		
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ORDER

Notice has not been affected on the Respondent. Let fresh steps be taken returnable on 3rd November, 2017. Dasti.

Notice by email has been dispatched by the Bench Officer but none is present on behalf of the Respondent.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)